

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2757
ANSWERED ON 02/08/2022

PMAY IN CHHATTISGARH

2757. SHRI MOHAN MANDAVI:
SHRI CHUNNI LAL SAHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to identify and provide housing to all poor people under Pradhan Mantri Awas Yojana (PMAY);
- (b) if so, the details thereof;
- (c) the number of houses sanctioned and the number of occupied completed houses in Chhattisgarh during the last two years and the current year along with the current status of houses under completion and the time limit prescribed for completion of such houses, district-wise;
- (d) the details of the funds issued to State Governments by the Union Government for this purpose till date and whether the share of the State Governments has been provided time to time to complete the yojana; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): Yes Sir.

In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024.

Further, Pradhan Mantri Awas Yojana - Urban (PMAY-U) – ‘Housing for All’ Mission is being implemented since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban beneficiaries. Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses involving Central Assistance of ₹ 2,03,427 crore have been sanctioned during the Mission period i.e. till 31st March 2022.

(c): Under PMAY-G, the timeline set for completion of houses for all States/ UTs including the State of Chhattisgarh is March, 2024. Till date, the State of Chhattisgarh has been allocated a target of 18,79,149 houses, out of which the State has sanctioned houses to 10,96,478 beneficiaries. The Ministry was compelled to reconsider allocation of the target of 7,81,999 in 2021-22 due to the inability of the State Government to release corresponding State share to the previously released central share of funds and unsatisfactory progress of the scheme. Out of the total sanctioned houses, 8,25,323 houses have been completed and 2,71,155 houses are at various stages of construction.

The details of the number of houses sanctioned and the number of completed houses under PMAY-G and PMAY-U in Chhattisgarh during the last two years and the current year district-wise are given at Annexure.

(d) & (e): The details of the funds released under PMAY-G to the State Government of Chhattisgarh by the Ministry of Rural Development till date are as under:

FY	Funds Released (in crores)
2016-17	1811.09
2017-18	1585.67
2018-19	2662.81
2019-20	843.82

The Ministry could not release central share from FY 2020-21 onwards owing to non-release of corresponding state share of Rs. 562 crore against the Central Share released during FY 2019-20.

Under PMAY-G, the State Govt. of Chhattisgarh was allocated a target of 6,48,867 houses for 2020-21, however the State surrendered a target of 4,91,052 PMAY-G Awaas units due to financial constraints and difficulty in releasing the corresponding State share. As mentioned in reply to part (c), the Ministry was compelled to reconsider allocation of the target of 7,81,999 in 2021-22. Despite several meetings and communications from various levels in the Ministry, the State Govt. of Chhattisgarh has not shown enough progress under the PMAY-G scheme, neither has it been able to release its corresponding state share, despite it committing to do so.

Under PMAY-U, Central Assistance of ₹ 2233.89 crore has so far been released to the State of Chhattisgarh. As per Scheme guidelines, the Central Assistance along with committed State share should be released to State Nodal Agency Account for releasing to implementing agencies. Out of corresponding State share of ₹ 1508.61 crore, the State of Chhattisgarh has released only ₹ 1309.22 crore as on 28.07.2022 under PMAY-U.

STATEMENT IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2757 TO BE ANSWERED ON 02.08.2022 REGARDING “PMAY in Chhattisgarh”

Details of target allocated, houses sanctioned and completed under PMAY-G during last two years and the current year (as on 28.07.2022)

(units in Nos.)

S.No	District	2020-21		2021-22		2022-23	
		Sanctioned	Completion	Sanctioned	Completion	Sanctioned	Completion
1	BALOD	6951	4134	55	587	0	1
2	BALODA BAZAR	9553	3664	13	1735	0	8
3	BALRAMPUR	4049	1325	0	607	0	0
4	BASTAR	7001	1928	0	548	0	7
5	BEMETARA	4881	2091	2	941	0	40
6	BIJAPUR	250	113	0	136	0	9
7	BILASPUR	6691	3010	0	411	0	9
8	DANTEWADA	3000	575	0	91	0	4
9	DHAMTARI	3600	2258	0	1175	0	16
10	DURG	3557	1763	0	790	0	8
11	GARIYABAND	7011	2197	0	418	0	13
12	GAURELA PENDRA MARWAHI	2309	1358	0	446	0	40
13	JANJGIR- CHAMPA	9049	3486	71	1407	0	9
14	JASHPUR	7992	2230	32	1982	0	28
15	KANKER	6875	1880	131	471	0	1
16	KAWARDHA	4501	2843	0	2138	0	12
17	KONDAGAON	4100	572	0	192	1	4
18	KORBA	8000	1900	0	1171	0	49
19	KOREA	6975	1313	44	655	40	0
20	MAHASAMUND	8986	4131	22	1873	0	29
21	MUNGELI	5043	2377	0	765	0	7
22	NARAYANPUR	285	131	0	86	0	4
23	RAIGARH	9004	3022	0	1382	0	14
24	RAIPUR	675	288	0	46	0	0
25	RAJNANDAGON	7001	3394	0	1238	0	12
26	SUKMA	1501	320	6	298	0	7
27	SURAJPUR	7014	3281	6	1077	0	41
28	SURGUJA	12007	4100	0	624	0	7
	Total	157861	59684	382	23290	41	379

District wise details of houses sanctioned and present status of houses under construction thereof along with completed houses occupied by beneficiaries during last two years and current year under PMAY-U

Sr. No.	District	Number of Houses Sanctioned from FY 2020-21 till 28.07.2022	Number of Houses Under Progress	Number of Completed houses occupied from FY 2020-21 till 28.07.2022*
1	Balod	2,303	645	1,484
2	Baloda Bazar	2,903	970	1,297
3	Balrampur	959	96	534
4	Bastar	1,236	471	924
5	Bemetara	3,689	1,303	1,946
6	Bijapur	195	6	326
7	Bilaspur	8,900	1,972	5,912
8	Dantewada	656	340	442
9	Dhamtari	3,303	1,279	2,132
10	Durg	13,965	2,474	8,931
11	Gariaband	630	353	697
12	Gaurela-Pendra-Marwahi	680	319	663
13	Janjgir - Champa	6,019	1,983	3,129
14	Jashpur	2,298	568	870
15	Kabirdham	2,777	1,020	1,562
16	Kanker	760	276	834
17	Kondagaon	1,289	486	645
18	Korba	1,688	279	1,418
19	Koriya	711	339	629
20	Mahasamund	1,428	541	1,390
21	Mungeli	1,746	919	676
22	Narayanpur	200	6	229
23	Raigarh	3,783	264	3,807
24	Raipur	18,569	2,549	14,230
25	Rajnandgaon	8,687	3,793	4,639
26	Sukma	702	552	566
27	Surajpur	1,379	394	485
28	Surguja	3,523	694	1,546
Total		94,978	24,891	61,943

* Inclusive of completed houses occupied during FY 2020-23 which were sanctioned preceding years of last two years and current year